

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONAL BENCH AT BHOPAL (M.P.)

Original Application No.173/2024(CZ)

RAJ KISHORE SINGH

..... APPLICANT

V/S

STATE OF MADHYA PRADESH & ORS

.....RESPONDENT

INDEX

Sr.	PARTICULARS	ANNEXURE	PAGE NO.
1.	Factual and Action taken Report of the Joint Committee Report in Compliance of Order Passed by Hon'ble Tribunal Dated 26.07.2024		1-7
2.	Nomination order of representative of District Collector Office, District Chattarpur dated 09.08.2024.	ANNEXURE-1	8
3.	Photographs of the inspection by Joint Committee dated 12.09.2024	ANNEXURE-2	9-18
4.	Letter no. 1556/Mining/2024 Collector Office (Mining Division), Chattarpur dated 17.09.2024 along with list of Sand mines situated in Tehseel Gaurihar, Luvkushnagar, Chandla, Naugav, Rajnagar, Bijawar and Badamalhara in District	ANNEXURE-3	19-22

	Chattarpur		
5.	The details of consent granted by MP PCB to MP State Mining Corporation for sand mines situated in District Chattarpur.	ANNEXURE-4	23-25
6.	The list of cases filed by the Mining Department, Collector Office, District Chattarpur against persons involved in illegal sand mining activities for the year 2022-2023 and the year 2024-2025.	ANNEXURE-5	26-30
7.	The information provided to the Collector Office, District Chattarpur regarding the plantation carried by the Project Proponent through letter no. 97 dated 14.09.2024.	ANNEXURE- 6	31-42

BHOPAL

Filed by MPPCB

24.09.2024



PARUL BHADORIA
 Advocate for MPPCB
 Ph.No.:(+91)-8085977111;
 Email: parul.bhadoria04@gmail.com

FACTUAL AND ACTION TAKEN REPORT

In the Matter of

Original Application No.173/2024
'RAJ KISHOR SINGH V STATE OF MP & Ors.'

Hon`ble National Green Tribunal Principal Bench
order dated 26th July, 2024



Location: River Dhasan and Ken, Village Tila (Tehsil-Nowgong) and Alipura (Tehsil-Nowgong) District Chhatarpur(M.P.)

DATE OF VISIT: 12/09/2024

JOINT COMMITTEE CONSISTING OF

1. Balvir Raman, SDM Tehsil Gourihar District Chhatarpur, MP.
2. K.P. Soni, Regional Officer, MP PCB Regional Office, Sagar.

FACTUAL AND ACTION TAKEN REPORT IN THE MATTER OF “RAJ KISHOR SINGH V STATE OF MP & Ors”

Background:

1. That the present application has been filed by Shri Raj Kishore Singh regarding illegal mining of illegal sand mining and excavation carried out in Teh. Chandla, Nowgong and Gaurihar of District Chhatarpur (M.P.) in riverbed of Dhasan and Ken rivers by Respondent No. 6 Project Proponent Euphoria Mines & Minerals Private Limited. The applicant has stated that the actions of the Respondent No. 6 is in violation of the Environment (Protection) Act 1986, Air (Prevention and Control of Pollution) 1981 and Water (Prevention and Control of Pollution) 1974.
2. That the Hon'ble NGT vide order dated 14.03.2024 had ordered for a joint committee report by directing as follows:

“7. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

 - i. One representative from the Collector, Chattarpur, M.P.*
 - ii. One Representative from the State Pollution Control Board, M.P.*

8. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.”

In compliance of the above order the following representatives were appointed to the joint committee in the present case:

- (1) Shri Balvir Raman, SDM Tehsil Gourihar District Chhatarpur, MP.
- (2) Shri K.P. Soni Regional Officer, MP Pollution Control Board Sagar.

The order of appointment of OIC from District Collector Office, Chattarpur dated 09.08.2024 is filed herewith as **Annexure -1.**

3. That in compliance of the Hon'ble NGT order the joint committee visited the site at River Dhasan and Ken situated in Village Tila (Tehsel- Nowgong) and Alipura (Tehsel-Nowgong) District Chhatarpur (M.P.) on 12.09.2024.

The photographs of the inspection are filed herewith as **Annexure-2**.

Observations:

4. Along with the members of the joint committee, Shri Amit Mishra Mining Officer, Collector Office, District Chhatarpur and Shri Nagendra Singh, DGM, M.P. State Mining Corporation Limited were present during the inspection. The facts as observed by the committee as follows:

4.1 In District Chattarpur the Madhya Pradesh State Mining Corporation had floated E-tender cum Auction on 28.06.2023 under the Madhya Pradesh Sand (Mining, Transportation, Storage and Trading) Rule 2019 inviting contractor for sand excavation.

4.2 In this tenders were granted for sand mining in 46 sand mines situated in Tehseel Gaurihar, Luvkushnagar, Chandla, Naugav, Rajnagar, Bijawar and Badamalhara in District Chattarpur.

4.3 The Respondent No. 6 Euphoria Mines & Minerals Private Limited was declared as the successful bidder through order no. Sand/Chattarpur/2023/691 dated 26.08.2023. The information provided by the Mining Department, Collector Office, District Chattarpur of these sand mines is enclosed as **Annexure-3**.

4.4 That out of 46 sand mines 38 have been granted Environmental Clearances by SEIAA. Similarly, 38 sand mines have been granted

CTE/CTO by the MP PCB. The details of consent granted by MP PCB is filed enclosed as **Annexure-4.**

4.5 That in the monsoon period no sand mining activities was observed by the joint committee.

4.6 That it is necessary to mention that the Dhasan and Ken river flows through the state of Madhya Pradesh and Uttar Pradesh.

4.7 That the sand mining activities is being carried out in District Chattarpur after seeking necessary permissions from the necessary authorities and as per the terms and conditions laid down in the consent and the EC.

ACTION TAKEN BY THE JOINT COMMITTEE

5. The joint committee has taken the following actions:

5.1 That the Mining Department conducts regular inspection of these sand mines. In the year 2022-23, Ten cases of illegal mining in river Ken One case of illegal mining in river Dhasan have been registered. In the year 2024-25 four cases of illegal mining in river Ken have been registered. The list of cases filed by the Mining Department, Collector Office, District Chattarpur against persons involved in illegal sand mining activities for the year 2022-2023 and the year 2024-2025 is filed herewith as **Annexure- 5.**

5.2 That during the inspection a temporary way to the river was observed which was removed under the directions of the committee.

5.3 That the project proponent Euphoria Mines & Minerals Private Limited has planted 7310 trees under the terms of Environmental Clearance granted by SEIAA. The information provided to the Collector Office, District Chattarpur regarding the plantation carried by Project Proponent

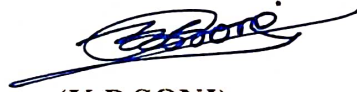
(Respondent No. 6) through letter no. 97 dated 14.09.2024 is enclosed as Annexure- 6.

5.4 That the committee had conducted thorough inspection of the site on 12.09.2024 however due to the monsoon season no mining activity was observed.

5.5 The Hon'ble Tribunal may take the present factual and action taken report on record.



(BALVIRRAMAN)
SDM, TEHSIL GAURIHAR,
DISTRICT CHATTARPUR



(K.P.SONI)
REGIONAL OFFICER,
MPPCB, REGIONAL OFFICE
SAGAR



(NAGENDRA SINGH)
DGM, M.P. STATE MINING
CORPORATION LIMITED



(AMIT MISHRA)
MINING OFFICER
DISTRICT MINING OFFICE
CHATTARPUR

कार्यालय कलेक्टर (खनिज शाखा) जिला छतरपुर (म0प्र0)

modgmcha@mp.gov.in

छतरपुर दिनांक ०९/०८/२०२४

रजि-२३

—: आदेश :—

क्र. 1387 /खनिज/2024, राष्ट्रीय हरित अधिकरण मध्य क्षेत्रीय न्यायपीठ, तृतीय तल, राज्य सूचना आयोग भवन, अरेरा हिल्स भोपाल का पत्र क्रमांक NGT-CZB/Jud./2024/289 भोपाल दिनांक 29.07.2024 से प्रकरण क्रमांक 173/2024 (CZ) श्री राजकिशोर सिंह बनाम म0प्र0 शासन एवं अन्य में पारित आदेश दिनांक 26.07.2024 अनुसार विषयांकित प्रकरण के संबंध में संयुक्त जांच कराई जाकर दिनांक 26.09.2024 तक वस्तु स्थिति का प्रतिवेदन प्रेषित किये जाने के निर्देश प्राप्त हुये हैं। जिसके संबंध में कलेक्टर महोदय द्वारा प्राप्त पत्र अनुसार संयुक्त जांच हेतु कलेक्टर जिला छतरपुर की ओर से अधिकृत प्रतिनिधि एवं म0प्र0 राज्य प्रदूषण कंट्रोल बोर्ड भोपाल (म0प्र0) से एक प्रतिनिधि नियुक्त किया जाकर जांच कराये जाने हेतु लेख किया गया है।

अतः निम्नानुसार संयुक्त जांच दल गठित किया जाता है :-

1. अनुविभागीय अधिकारी (राजस्व) गौरिहार
2. मध्यप्रदेश राज्य प्रदूषण नियंत्रण बोर्ड भोपाल की ओर से एक प्रतिनिधि

अतः गठित जांच दल नियत समयावधि में मौका जांच कर की गई कार्यवाही का तथ्यात्मक प्रतिवेदन प्रस्तुत करें।

संलग्न :- उपरोक्तानुसार।

(कलेक्टर महोदय द्वारा आदेशित)

उपसंचालक (ख.प्र.)

जिला छतरपुर (म0प्र0)

छतरपुर दिनांक ०९/०८/२०२४

पृ० क्र. 1387 /खनिज/2024,
प्रतिलिपि :-

1. अनुविभागीय अधिकारी (रा०), अनुभाग गौरिहार की ओर लेख किया जाता है कि मौका स्थल निरीक्षण कर की गई कार्यवाही का संयुक्त प्रतिवेदन शीघ्र प्रस्तुत करने का कष्ट करें।
2. मध्यप्रदेश राज्य प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर लेख किया जाता है कि उक्त क्षेत्र की मौका स्थल निरीक्षण कर की गई कार्यवाही का संयुक्त प्रतिवेदन शीघ्र प्रस्तुत किये जाने हेतु अपने अधिनस्थ प्रतिनिधि को अधिकृत करने का कष्ट करें।

D.E/- (T)
Legal Section/SE (II)
29.

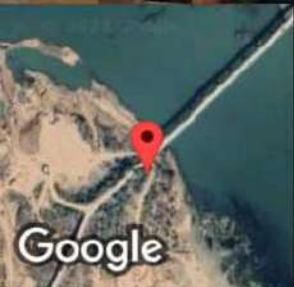
उपसंचालक (ख.प्र.)

जिला छतरपुर (म0प्र0)




 **GPS Map Camera**

Akbarpur Girwan, Madhya Pradesh, India
Unnamed Road, Akbarpur Girwan, Madhya Pradesh 210001, India
Lat 25.275032°
Long 80.35092°
12/09/24 05:10 PM GMT +05:30





 **GPS Map Camera**



Chhatarpur, Madhya Pradesh, India

Gaurihar, Madhya Pradesh, India

Lat 25.403967°

Long 80.298811°

12/09/24 02:22 PM GMT +05:30



 **GPS Map Camera**



Chhatarpur, Madhya Pradesh, India

Gaurihar, Madhya Pradesh, India

Lat 25.403921°

Long 80.298785°

12/09/24 02:20 PM GMT +05:30



 **GPS Map Camera**

Chhatarpur, Madhya Pradesh, India

Gaurihar, Madhya Pradesh, India


Lat 25.403772°

Long 80.29878°

12/09/24 02:19 PM GMT +05:30






 **GPS Map Camera**

Alipura, Madhya Pradesh, India
58CW+V92, Alipura, Madhya Pradesh 471111, India
Lat 25.172276°
Long 79.345986°
12/09/24 11:07 AM GMT +05:30





 **GPS Map Camera**



Chhatarpur, Madhya Pradesh, India

Gaurihar, Madhya Pradesh, India

Lat 25.403941°

Long 80.298783°

12/09/24 02:21 PM GMT +05:30



GPS Map Camera



Rampurghat, Madhya Pradesh, India
Unnamed Road, Rampurghat, Madhya Pradesh 471525, India
Lat 25.252998°
Long 80.356228°
12/09/24 04:54 PM GMT +05:30




GPS Map Camera



Rampurghat, Madhya Pradesh, India
Unnamed Road, Rampurghat, Madhya Pradesh 471525, India
Lat 25.252994°
Long 80.356231°
12/09/24 04:54 PM GMT +05:30



Euphoria Mines & Minerals
District- Chhatarpur (M.P.)
Plantaion Programme

 **GPS Map Camera**



Alipura, Madhya Pradesh, India
58CW+V92, Alipura, Madhya Pradesh 471111, India
Lat 25.172199°
Long 79.345779°
12/09/24 11:06 AM GMT +05:30



GPS Map Camera

Kadraha, Madhya Pradesh, India
Unnamed Road, Kadraha, Madhya Pradesh, India
Lat 25.009239°
Long 80.235438°
12/09/24 06:35 PM GMT +05:30



कार्यालय कलेक्टर (खनिज शाखा) जिला छतरपुर (म0प्र0)

क्रमांक 1556/खनिज/2024

छतरपुर, दिनांक 17/09/2024

प्रति,

क्षेत्रीय प्रमुख,

म.प्र. प्रदूषण नियंत्रण बोर्ड

दीन दयाल नगर, हाऊसिंग बोड कॉलोनी सागर (म0प्र0)

- विषय:- राष्ट्रीय हरित अधिकरण अधिनियम 2010 की धारा 18(1)R/W धारा 14, 15 के अन्तर्गत श्री राजकिशोर सिंह द्वारा प्रस्तुत आवेदन संख्या 173/2024 का बिन्दुवार समाधान कारक उत्तर।
- संदर्भ:- एनजीटी का पत्र क्रमांक NGT/CZB/ज्यूड/2024/284 दिनांक 29.07.2024 के पालन में।

—00—

माननीय,

विषयांकित संदर्भित पत्र अनुसार माननीय राष्ट्रीय हरित अधिकरण अधिनियम 2010 की धारा 18(1)R/W धारा 14, 15 के अन्तर्गत श्री राजकिशोर सिंह द्वारा प्रस्तुत आवेदन संख्या 173/2024 का बिन्दुवार समाधान कारक उत्तर निम्नानुसार है :-


- जिला छतरपुर अन्तर्गत तहसील गौरिहार, लवकुशनगर, चंदला, नौगांव, छतरपुर, राजनगर, बिजावर एवं बड़ामलहरा में केन, धसान एवं अन्य नदियों से रेत खनन हेतु कुल 46 रेत खदाने म0प्र0 रेत (खनन, परिवहन, भण्डारण एवं व्यापार) नियम, 2019 के नियम 8 के अन्तर्गत रेत खदानों से रेत खनन एवं विक्रय हेतु मध्यप्रदेश स्टेट माइनिंग कॉरपोरेशन भोपाल द्वारा ई निविदा सहनीलामी के माध्यम एमडीओ की नियुक्ती बावत निविदा सूचना रेत/निविदा/2023/322 दिनांक 28.06.2023 को प्रकाशित की गई थी।
- उक्त नीलामी प्रक्रिया में रेत खदानों के समूह छतरपुर में मेसर्स यूफोरिया माइन्स एण्ड मिनरल्स से उच्चतम राशि 470959500/- प्राप्त किये जाने के कारण उन्हें सफल निविदाकार घोषित करते हुये आशय पत्र क्रमांक रेत/छतरपुर/2023/691 दिनांक 26.08.2023 जारी किया गया है।
- छतरपुर जिला अन्तर्गत स्वीकृत की गई 46 रेत खदानों में से 38 खदानों के संबंध में पर्यावरणीय अनुमति एवं जलवायु सम्मति प्राप्त होने से संचालित रही है। (छायाप्रतियां संलग्न है।) शेष खदानों में ईसी/सीटीओ प्राप्त किये जाने संबंधी कार्यवाही प्रचलन में है। मानसून अवधि में नदियों से रेत निकासी प्रतिबंधित होने के कारण वर्तमान में सभी खदानों से रेत का खनन कार्य बंद है।
- जिले में नीलामी प्रक्रिया द्वारा स्वीकृत 46 रेत खदानों का समय-समय पर निरीक्षण किया गया है। (जांच प्रतिवेदन संलग्न है।) जिले में रेत अवैध उत्खनन

PTO

रोके जाने हेतु सतत निगरानी की जाती है, वर्ष 2022-23 में केन नदी में अवैध उत्खनन पाये जाने से 10 प्रकरण एवं धसान नदी में 01 प्रकरण पंजीबद्ध किया गया है। वर्ष 2023-24 में केन नदी में 08 एवं धसान नदी में 04 रेत अवैध उत्खनन के प्रकरण पंजीबद्ध किये गये तथा वर्ष 2024-25 में केन नदी पर 02 प्रकरण पंजीबद्ध किये गये हैं। उक्त प्रकरणों में राशि 2,25,50,640/- रुपये अर्थदण्ड अधिरोपित किया जाकर राशि 9,88,140/- वसूल की जा चुकी है तथा राशि 2,15,62,500/- रुपये की वसूली की कार्यवाही प्रचलन में है। इसी प्रकार खनिज रेत के अवैध परिवहन में वर्ष 2022-23 में 121 प्रकरण तैयार कर 4046771/-रु0 अर्थदण्ड वसूल किया गया एवं वर्ष 2023-24 में 101 प्रकरण तैयार कर 2881180/-रु0 अर्थदण्ड वसूल किया गया।

- जिले में स्वीकृत खदानों के संबंध में वैधानिक अनुमतियां प्राप्त होने एवं नियमानुसार संचालन के संबंध में सतत रूप से भ्रमण किया जाकर जांच की जाती है। भ्रमण के दौरान रेत खदान लसगरहा, बंजारी, बारीखेडा, फत्तेहपुर, टीला-1 व टीला -2, नेहरा, एवं बारबंद खदानों में अवैध उत्खनन पाये जाने पर नियमानुसार कार्यवाही की जाकर प्रकरण तैयार किये गये। (जांच प्रतिवेदन पंचनामा की छायाप्रति संलग्न है।)
- यह कि मानसून सत्र के पूर्व की गई जांच के दौरान नदी में अस्थायी रास्ता पाया गया था, जिसे मौके पर तुड़वाया गया।
- पर्यावरण संरक्षित रखे जाने हेतु संबंधित ठेकेदार मेसर्स यूफोरिया माइंस एण्ड मिनरल्स द्वारा पर्यावरणीय स्वीकृती में उल्लेखित शर्त के पालन में विभिन्न प्रजातियों के लगभग 7310 वृक्ष लगाये गये हैं। (ठेकेदार द्वारा प्रस्तुत जानकारी संलग्न है।)
- मानसून सत्र में नदियों से रेत खनन प्रतिबंधित होने से विकास एवं निर्माण कार्यों हेतु रेत की अपूर्ति सुनिश्चित किये जाने हेतु जिले में 06 रेत भण्डारण अनुज्ञप्तियां स्वीकृत हैं।
- यह कि जिले में स्वीकृत रेत खदानों से अनुबंध दिनांक 01.11.2023 से अगस्त 2024 तक 41,81,66,091/-रु0 का राजस्व प्राप्त हुआ है।
- उपरोक्त स्थिति अनुसार स्पष्ट है, कि जिले में रेत खनन समस्त वैधानिक अनुमतियां प्राप्त होने के उपरांत नियमानुसार संचालित हो रही है।
- समाचार पत्रों में प्रकाशित समाचारों एवं जनता से प्राप्त शिकायतों पर कोई कार्यवाही नहीं की गई है। यह आधारहीन एवं असत्य है। वर्तमान में मानसून सत्र होने से नदी से रेत खनन बंद है।
प्राथमिक है की उपरोक्त आधारों का समाधान कारक उत्तर उचित निर्णय लिये जाने हेतु, सादर सम्प्रेषित है।

संलग्न- उपरोक्तानुसार


उपसंचालक (ख.प्र.)
जिला छतरपुर (म0प्र0)

ई.सी. एवं सी.टी.ओ की स्थिति जिला छतरपुर

क्रमांक	खदान का नाम	खसरा नम्बर	रकवा हे०	प्राप्त ई.सी.		प्राप्त सी.टी.ओ		रिमाक
				दिनांक	ई.सी. नम्बर एवं फाइल नम्बर	दिनांक	सी.टी.ओ नम्बर	
1	पडवार	1540/1	10.000	8/6/2024	EC24B0107MP5400372N P2/155/2024	18/06/2024	162726	
2	पडवार	1540/1	6.000	8/6/2024	EC24B0107MP5580761N P2/151/2024	18/05/2024	162727	
3	मवईघाट	39	7.000	8/6/2024	EC24B0107MP5447252N P2/159/2024	18/05/2024	162724	
4	बारीखेडा	269/231	10.000	8/6/2024	EC24B0107MP5283120N	14-06-2024	162732	
5	बारबंद 1	472/2	12.000	8/6/2024	EC24B0107MP5342109N p2/169/2024	14-06-2024	162730	
6	बारबंद 2	472/2	12.000	8/6/2024	EC24B0107MP5223329N	14/6/2024	162731	
7	बारबंद 3	472/2	4.000	4/10/2023	EC23B001MP112693 10519/2023	11/10/2023	158035	
8	बारबंद 4	472/2	10.000	8/6/2024	EC24B0107MP5805651N p2/153/2024	27/02/2024	160248	
9	गोयरा 2	2531/13	10.000	8/6/2024	EC24B0107MP5350177N p2/162/2024	18/06/2024	162722	
10	नेहरा	697/1	14.000	8/6/2024	EC24B0107MP5818017N	25/6/2024	162736	
11	फततेपुर	2/2	2.000	4/10/2023	EC23B001MP116163 10517/2023	11/10/2023	158038	
12	बरूआ	609	3.990	18/05/2024	EC24B0107MP5846502N 10944/2023	23/05/2024	162304	
13	परेई 1	613/1	5.000	8/6/2024	EC24B0107MP5981803N P2/158/2024	18/06/2024	162733	
14	रामपुरघाट	2	4.000	8/6/2024	EC24B0107MP5325537N p2/154/2024	17/06/2024	162728	
15	कन्देला	48	1.500	8/6/2024	EC24B0107MP5105630N	16/6/2024	162723	
16	गोयरा 2	2531/13	4.000	8/6/2024	EC24B0107MP5414964N	16/6/2024	162771	
17	महवाया	1163	4.000	4/10/2023	EC23B001MP110026 10520/2023	11/10/2023	158037	
18	अजीतपुर	656	4.000	3/11/2023	EC23B001MP148309	23/11/2023	158559	
19	बंजारी	730	12.300	8/6/2024	EC24B0107MP5819951N	14/06/2024	162720	
20	बघारी 1	854	11.500	8/6/2024	EC24B0107MP5865730N p2/166/2024	14/06/2024	162719	
21	बघारी 2	854	8.000	8/6/2024	EC24B0107MP5865730N	14/06/2024	162718	
22	करारागंज	1	7.000	18/05/2024	EC24B0107MP5513703N 10946/2023	24/05/2024	162303	
23	टीला 2	574	6.000	8/6/2024	EC24B0107MP5625992N p2/150/2024	18/06/2024	162737	
24	टीला 1	574	4.000	18/05/2024	EC24B0107MP5453284N 10945/2023	21/05/2024	162305	

25	अलीपुरा 2	2113	7.000	8/6/2024	EC24B0107MP5770790N p2/156/2024	18/06/2024	162717
26	अलीपुरा 1	2113	4.000	18/05/2024	EC24B107MP5911956N 10943/2023	21/05/2024	162301
27	सडकर	1400	4.000	1/10/2023	EC23B001MP130870 10518/2023	11/10/2023	157902
28	सुरा	257	2.800	8/6/2024	EC24B0107MP5944059N P2/161/2024	20-06-2024	162729
29	दिगौनी	971/1011	4.000	3/11/2023	EC23B001MP118089 10621/2023	23/11/2023	158560
30	कुरेला	2/1011	4.000	9/10/2023	EC23B001MP121261 10585/2023	12/10/2023	158139
31	कुटिया	1	2.100	4/10/2023	EC23B001MP146626 10534/2023	11/10/2023	158036
32	सूरजपुर	818	4.000	4/10/2023	EC23B001MP196932 10542/2023	11/10/2023	158039
33	कदारी	672	1.500	29/01/2024	EC24B001MP169822 10584/2023	6/2/2024	159900
34	बगमऊ	1063	4.200	8/6/2024	EC24B0107MP5444844N p2/168/2024	18/06/2024	162813
35	मौरा (सिजवाहा)	128	3.520	11/5/2024	EC23C0107MP5494897N p2/581/2024	21/05/2024	162325
36	डिडोल	818	2.500	29/01/2024	EC24B001MP142963 10623/2023	6/2/2024	159901
37	नारायणपुरा	189, 658	2.000	3/11/2023	EC23B001MP166165 10625/2023	23/11/2023	158561
38	धौरारा रेत खदान	332	5.200	SEIAA/MP/MIN/3047 51/2023 7903/2020	ई सी में वृद्धि की गई है 06/03/2028 तक वैध	27/02/2024	160273
1	मवईघाट	396/2	14.000				
2	परेई	561	10.000				
3	लसगरया	405	12.600				
4	हरई	277/1	12.500				
5	रेवना	1298/1	2.150				
6	रामपुर	306/1	3.100				
7	हिनाता	495/2	4.000				
8	सिंग्रामपुरा	53, 658	2.000				

कुल रेत खदानो की संख्या	प्राप्त ई.सी	अप्राप्त ई.सी		प्राप्त सी.टी.ओ	अप्राप्त सी.टी.ओ	
46	38	8		38	8	



ANNEXURE-4

S.No	inv_id	PCB ID	Industry	Address	Color	Scale	Sector	Worker (s)	Investment (in crs.)	Status	Inw Dt.	Insp Dt.	Grt Dt.	Days	Dist	Type	Insp Team	Proc.St aff	Services
1	1312508	158035	M.P State Mining Corporation Ltd (Baarbandh-3 Sand Quarry 4.00 Ha)	472/2,Village- Baarbandh, Tehsil- Gaurihar, District- Chhatarpur, Barband	R	S	Z85	21	0.394	Grant	9/10/2023	9/10/2023	11/10/2023	2	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
2	1312510	158036	M.P State Mining Corporation Ltd (Kutiya Sand Quarry 2.100 Ha)	1 ,Village- Kutiya, Tehsil-Rajunagar, District- Chhatarpur, Stat,Kutiya	R	S	Z85	21	0.775	Grant	9/10/2023	9/10/2023	11/10/2023	2	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
3	1312512	158037	M.P State Mining Corporation Ltd (Mahvaya Sand Quarry 4.00 Ha)	1163,Village- Mahvaya, Tehsil- Gaurihar District- Chhatarpur, Stat,Mahyaba	R	S	Z85	21	0.223	Grant	9/10/2023	9/10/2023	11/10/2023	2	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
4	1312515	158038	M.P State Mining Corporation Ltd (Phattepur Sand Quarry 2.00 Ha)	2/2,Village- Phattepur, Tehsil- Gaurihar, District- Chhatarpur, S,Phattepur	R	S	Z85	21	0.475	Grant	9/10/2023	9/10/2023	11/10/2023	2	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
5	1312517	158039	M.P State Mining Corporation Ltd (Sunajpur Sand Quarry 4.00 Ha)	818,Village- Sunajpur, Tehsil-Chandla, District- Chhatarpur, Sta,Sunajpur	R	S	Z85	21	0.223	Grant	9/10/2023	9/10/2023	11/10/2023	2	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
6	1312654	158139	The M.P. State Mining Corporation Limited (Kurela Sand Quarry - 4.00 Ha)	2/1011,Village- Kurela, Tehsil- Rajnagar, District- Chhatarpur, Sta,Kurela	R	S	Z85	21	0.04	Grant	11/10/2023	11/10/2023	12/10/2023	1	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
7	1312177	157902	The M.P. State Mining Corporation Limited (Sadkar Sand Quarry - 4.00 Ha)	1400,Village- Sadkar, Tehsil- Chandla, District- Chhatarpur, Stat,Sadkar	R	S	Z85	21	0.04	Grant	11/10/2023	11/10/2023	11/10/2023	1	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
8	1323494	158559	The M.P. State Mining Corporation Limited (Ajitpur Sand Quarry- 4.00 Ha)	656,Village- Ajitpur, Tehsil-Gaurihar, District- Chhatarpur, Sta,Ajitpur	R	S	Z85	21	0.04	Grant	10/11/2023	10/11/2023	23/11/23	6	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
9	1323495	158560	The M.P. State Mining Corporation Limited (Digoni Sand Quarry - 4.00 Ha)	971, 1011,Village- Digoni, Tehsil- Rajnagar, District- Chhatarpur, Sta,Digoni	R	S	Z85	21	0.148	Grant	10/11/2023	10/11/2023	23/11/23	6	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
10	1323496	158561	The M.P. State Mining Corporation Limited (Narayanpura Sand Quarry -2.00 Ha)	189,658,Village- Narayanpur, Tehsil- Bijawar, District- Chhatarpur, S.Narayanpura	R	S	Z85	21	0.2239	Grant	10/11/2023	10/11/2023	23/11/23	6	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
11	1346791	159900	The M.P. State Mining Corporation Limited (Kadari Sand Quarry 1.500 Ha)	672,Village- Kadari, Tehsil- Chhatarpur, District- Chhatarpur, S,Kadari	R	S	Z85	21	0.187	Grant	2/2/2024	4/2/2024	6/2/2024	2	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
12	1346792	159901	The M.P. State Mining Corporation Limited (Didol Sand Quarry 2.500 Ha)	818,Village- Didol, Tehsil-Chhatarpur, District- Chhatarpur, Sta,Didol	R	S	Z85	21	0.103	Grant	2/2/2024	4/2/2024	6/2/2024	2	CHH	COF	1805-Satish Kumar Chouksey	1805-Satish Kumar Chouksey	AW
13	1357905	160248	M's The MP State Mining Corporation Limited (Barband Sand Mine),Chhatarpur	472/2,Village-Barband,Tehsil- Gaurihar,Distt-Chhatarpur,Barband	R	M	Z85	30	2.21	Grant	26/02/24	26/02/24	27/02/24	1	CHH	COF	1508-KAILASH PRASAD SONI,E.E.	1238-ADESH SHRIVAS TAVA,S,E	AW
14	1357906	160270	M's The MP State Mining Corporation Limited (Padwa-2 Sand Mine),Chhatarpur	1540/1,Village-Padwar,Tehsil- Gaurihar,Distt-Chhatarpur,Padwar	R	M	Z85	40	0.55	Grant	26/02/24	26/02/24	27/02/24	1	CHH	COF	1508-KAILASH PRASAD SONI,E.E.	1238-ADESH SHRIVAS TAVA,S,E	AW
15	1357908	160271	M's The MP State Mining Corporation Limited (Tila-2 Sand Mine), Chhatarpur	574,Village-Tila, Tehsil- Nowgaon,Distt-Chhatarpur,Tila	R	M	Z85	30	0.9	Grant	26/02/24	26/02/24	27/02/24	1	CHH	COF	1508-KAILASH PRASAD SONI,E.E.	1238-ADESH SHRIVAS TAVA,S,E	AW

6	1357909	160272	M/s. The M.P State Mining Corporation Limited (Nehra Sand Mine), Chhatarpur	697/1, Village-Nehra, Tehsil-Gourihar, Distt-Chhatarpur, Nehar	R	M	Z85	30	2.8	Grant	26/02/24	26/02/24	27/02/24	1	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
17	1357910	160273	M/s. The M.P State Mining Corporation Limited (Dhurara Sand Mine), Chhatarpur	332, Village-Dhurara, Tehsil-Gourihar, Distt-Chhatarpur, Dhurara	R	M	Z85	20	2	Grant	26/02/24	26/02/24	27/02/24	1	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
18	1371996	162301	M/s. The M.P State Mining Corporation Limited (Alpura-01 Sand Mine), Chhatarpur	2113(Navseen khasra no-1523), Village-Alpura, Tehsil-Nowgaon, Distt-Narsinghpur, Alpura	R	S	Z85	10	0.04	Grant	20/05/24	20/05/24	21/05/24	1	CHH	COF	1805-Satish Kumar	1805-Satish Kumar	AW
19	1372001	162305	M/s. The M.P State Mining Corporation Limited (Tila-01 Sand Mine), Chhatarpur	574, Village-Tila, Tehsil-Nowgaon, Distt-Chhatarpur, Tila	R	S	Z85	10	0.04	Grant	20/05/24	20/05/24	21/05/24	1	CHH	COF	1805-Satish Kumar	1805-Satish Kumar	AW
20	1372000	162304	M/s. The M.P State Mining Corporation Limited (Barua Sand Mine), Chhatarpur	609, Village-Barua, Tehsil-Gourihar, Distt-Chhatarpur, Barua	R	S	Z85	20	0.21	Grant	21/05/24	21/05/24	23/05/24	1	CHH	COF	1805-Satish Kumar	1805-Satish Kumar	AW
21	1371998	162303	M/s. The M.P State Mining Corporation Limited (Kararaganj Sand Mine), Chhatarpur	1, Village-Kararaganj, Tehsil-Nowgaon, Distt-Chhatarpur, Kararaganj	R	M	Z85	20	0.62	Grant	22/05/24	23/05/24	24/05/24	1	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
22	1372998	162735	M/s. The M.P State Mining Corporation Limited (Barband-04 Sand Mine), Chhatarpur	472/2, Village-Barband, Tehsil-Gourihar, Distt-Chhatarpur, Barband	R	M	Z85	40	0.1	Grant	10/6/2024	10/6/2024	28/06/24	12	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
23	1373003	162730	M/s. The M.P State Mining Corporation Limited (Barband-01 Sand Mine), Chhatarpur	472/2, Village-Barband, Tehsil-Gourihar, Distt-Chhatarpur, Barband	R	M	Z85	40	1.25	Grant	10/6/2024	10/6/2024	14/06/24	4	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
24	1372996	162731	M/s. The M.P State Mining Corporation Limited (Barband-02 Sand Mine), Chhatarpur	472/2, Village-Barband, Tehsil-Gourihar, Distt-Chhatarpur, Barband	R	M	Z85	30	1.25	Grant	10/6/2024	10/6/2024	14/06/24	4	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
25	1373004	162732	M/s. The M.P State Mining Corporation Limited (Barikhera Sand Mine), Chhatarpur	269/231, Village-Barikhera, Tehsil-Gourihar, Distt-Chhatarpur, Barikhera	R	M	Z85	20	1.75	Grant	10/6/2024	10/6/2024	14/06/24	4	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
26	1373010	162719	M/s. The M.P State Mining Corporation Limited (Badhari-01 Sand Mine), Chhatarpur	854, Village-Badhari, Tehsil-Chandala, Distt-Chhatarpur, Badhari	R	M	Z85	20	1.87	Grant	10/6/2024	10/6/2024	14/06/24	4	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
27	1373005	162720	M/s. The M.P State Mining Corporation Limited (Banjari Sand Mine), Chhatarpur	730, Village-Banjari, Tehsil-Chandala, Distt-Chhatarpur, Banjari	R	M	Z85	30	0.123	Grant	10/6/2024	10/6/2024	14/06/24	4	CHH	COF	1508-KAILASH PRASAD SONI, E.E.	1238-ADESH SHRIVAS TAVA, S.E	AW
28	1372992	162721	M/s. The M.P State Mining Corporation Limited (Goyra-01 Sand Mine), Chhatarpur	2531/13, Village-Goyra, Tehsil-Gourihar, Distt-Chhatarpur, Goyra	R	S	Z85	30	0.04	Grant	11/6/2024	11/6/2024	16/06/24	3	CHH	COF	1805-Satish Kumar	1805-Satish Kumar	AW
29	1372999	162723	M/s. The M.P State Mining Corporation Limited (Kandela Sand Mine), Chhatarpur	48, Village-Kandela, Tehsil-Gourihar, Distt-Chhatarpur, Kandela	R	S	Z85	20	0.16	Grant	11/6/2024	11/6/2024	16/06/24	3	CHH	COF	1805-Satish Kumar	1805-Satish Kumar	AW
30	1372995	162728	M/s. The M.P State Mining Corporation Limited (Rampurghat Sand Mine), Chhatarpur	2, Village-Rampurghat, Tehsil-Gourihar, Distt-Chhatarpur, Rampurghat	R	S	Z85	30	0.98	Grant	11/6/2024	11/6/2024	17/06/24	3	CHH	COF	1805-Satish Kumar	1805-Satish Kumar	AW

31	1372986	162717	M/s. The M.P. State Mining Corporation Limited (Alpura-02 Sand Mine), Chhatarpur.	"2113 (???? ???? ???? 1523)", Village-Alpura, Tehsil-Nowgaon, Distt-Chhatarpur, Alipura	R	M	Z85	20	0.07	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
32	1372989	162718	M/s. The M.P. State Mining Corporation Limited (Badhari-02 Sand Mine), Chhatarpur.	854, Village-Badhari, Tehsil-Chandala, Distt-Chhatarpur, Badhari	R	M	Z85	20	1.54	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
33	1373008	162733	M/s. The M.P. State Mining Corporation Limited (Parei Sand Mine), Chhatarpur.	613/1, Village-Parei, Tehsil-Gourihar, Distt-Chhatarpur, Parei	R	M	Z85	30	1.5	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
34	1372990	162737	M/s. The M.P. State Mining Corporation Limited (Tila-02 Sand Mine), Chhatarpur.	574, Village-Tila, Tehsil-Nowgaon, Distt-Chhatarpur, Tila	R	M	Z85	30	150	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
35	1372991	162813	M/s. The M.P. State Mining Corporation Limited (Bagmau Sand Mine), Chhatarpur.	1063, Village-Bagmau, Tehsil-Lovakuslugar, Distt-Chhatarpur, Bagmau	R	M	Z85	30	0.81	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
36	1373000	162724	M/s. The M.P. State Mining Corporation Limited (Mawaighat-02 Sand Mine), Chhatarpur.	39, Village-Mawaighat, Tehsil-Gourihar, Distt-Chhatarpur, Mawaighat	R	M	Z85	20	1.25	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
37	1373002	162726	M/s. The M.P. State Mining Corporation Limited (Padwar-01 Sand Mine), Chhatarpur.	1540/1, Village-Padwar, Tehsil-Gourihar, Distt-Chhatarpur, Padwar	R	M	Z85	30	0.62	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
38	1373011	162727	M/s. The M.P. State Mining Corporation Limited (Padwar-02 Sand Mine), Chhatarpur.	1540/1, Village-Padwar, Tehsil-Gourihar, Distt-Chhatarpur, Padwar	R	M	Z85	30	0.5	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
39	1372994	162722	M/s. The M.P. State Mining Corporation Limited (Goyra-02 Sand Mine), Chhatarpur.	2531/13, Village-Goyra, Tehsil-Gourihar, Distt-Chhatarpur, Goyra	R	M	Z85	30	2	Grant	13/06/24	13/06/24	18/06/24	1	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
40	1373012	162736	M/s. The M.P. State Mining Corporation Limited (Nehar Sand Mine), Chhatarpur.	697/1, Village-Nehar, Tehsil-Gourihar, Distt-Chhatarpur, Nehar	R	M	Z85	30	2.5	Grant	14/06/24	16/06/24	25/06/24	5	CHH	COF	1508- KAILASH PRASAD SONI, E.E.	1238- ADESH SHRIVAS TAVA, S.E.	AW
41	1373006	162729	M/s. The M.P. State Mining Corporation Limited (Sura Sand Mine), Chhatarpur.	257, Village-Sura, Tehsil-Rajnagar, Distt-Chhatarpur, Sura	R	S	Z85	40	0.028	Grant	19/06/24	19/06/24	20/06/24	1	CHH	COF	1805- Satish Kumar Chouksey	1895- Satish Kumar Chouksey	AW

ANNEXURE-5

केन नदी

वर्ष 2022-23 उत्खनन

क्र०	जिले का नाम	दिनांक	अवैध उत्खननकर्ता का नाम	स्थिति	खनिज का नाम	मात्रा	स्थिति	प्रस्तावित	जमा राशि
1	छतरपुर	16-10.08.2022	विकास रामा तनय श्री जय करन सिंह निवासी कौरतपुरा जिला हमीरपुर मशीन सीरियल नंबर 20SEY021E89251	ग्राम सिंगारपुर	रेत	20	निराकृत	150000	150000
2	छतरपुर	17-30.06.2022	संतू पिता श्री किट्टू अनुरागी निवासी ग्राम मिश्रनपुरवा तहसील गौरिहार जिला छतरपुर म.प्र.	ग्राम मिश्रनपुरवा तहसील गौरिहार के ख. नं. 72/2 रकबा 2.000 हेक्टे के अंशभाग पर	रेत	750	निराकृत	5625000	
3	छतरपुर	18-30.09.2022	लक्ष्मी पिता श्री निम्मा व भाऊ पिता निम्मा निवासी फततेपुर तहसील गौरिहार जिला छतरपुर म.प्र.	ग्राम फततेपुर तह. गौरिहार के ख. नं. 42/1, 42/3, रकबा 0.170, 0.324 हेक्टे के अंशभाग पर	रेत	1125	निराकृत	8437500	
4	छतरपुर	19-30.09.2022	मिट्टू पिता श्री लक्ष्मी यादव, शंभू पिता शिवदाम, बिहारी लाल पिता सजीवन विजय पिता रामपुर यादव निवासी सिंगारपुर तहसील गौरिहार जिला छतरपुर म.प्र.	ग्राम सिंगारपुर तह. गौरिहार के ख. नं. 171/1/4 रकबा 1.619 हेक्टे के अंशभाग पर	रेत	200	निराकृत	1500000	
5	छतरपुर	20-30.08.2022	शिवकुमार, सनयुम, होरी लाल, राजपूत, राकेश राजन पिता बाबू यादव निवासी सिंगारपुर तहसील गौरिहार जिला छतरपुर म.प्र.	ग्राम सिंगारपुर तह. गौरिहार के ख. नं. 130/7 रकबा 12.475 हेक्टे. के अंशभाग पर	रेत	400	निराकृत	3000000	
6	छतरपुर	21-28.10.2022	शिवकुमार यादव तनय श्री बाबू यादव निवासी ग्राम कदवा तहसील राजनगर जिला छतरपुर	ग्राम सिंगारपुर तह. गौरिहार के ख. नं. 130/7 के अंशभाग पर	रेत	3	निराकृत	22500	22500
7	छतरपुर	24-17.11.2022	नाथू यादव तनय श्री बैजू यादव निवासी ग्राम फततेपुर तहसील गौरिहार जिला छतरपुर	ग्राम फततेपुर तहसील गौरिहार ख. नं. 42/5 रकबा 0.162 हे. के अंशभाग पर	रेत	400	निराकृत	3000000	
8	छतरपुर	25-04.01.2023	रामखगेश सिंह पिता श्री हीरा सिंह निवासी ग्राम महाराजपुर तहसील महाराजपुर जिला छतरपुर म. प्र. ट्रेक्टर नंबर MP 16 AD 8403	ग्राम परेई के खस्ता नंबर 613/1 रकबा 5.000 हेक्टे. के अंशभाग पर	रेत	3	निराकृत	22500	22500
9	छतरपुर	26-04.01.2023	बाबू लाल पाल पिता श्री बच्चा प्रसाद पाल निवासी मटौच तहसील बांदा जिला बांदा उ.प्र. ट्रेक्टर नंबर UP 90 V 5582	ग्राम परेई के खस्ता नंबर 613/1 रकबा 5.000 हेक्टे. के अंशभाग पर	रेत	3	निराकृत	22500	22500
10	छतरपुर	39-13.02.2023	वृषेन्द्र यादव तनय श्री बबू यादव निवासी ग्राम दादूहाल धाना गोयथा जिला छतरपुर इंजन नंबर RNE5NDA0847	सरवाई गौरिहार रोड बहादुर तिगैला के पास ख.नं. 274/1/2 रकबा 11.481 हे. के अंशभाग पर	रेत	3	निराकृत	22500	22500
					योग			21802500	240000

केन नदी

क्र०	जिले का नाम	दिनांक	वर्ष 2023-24 उत्खनन		खनिज का नाम	मात्रा	स्थिति	प्रस्तावित	जमा राशि
			अवैध उत्खननकर्ता का नाम	संश्लेषण					
1	छतरपुर	10-10.07.2023.	संतोष पटेल तनय श्री भवानीदीन पटेल निवासी वार्ड नं. 03 गौरिहार तहसील गौरिहार जिला छतरपुर म.प्र. ट्रेक्टर नंबर एमपी 16 एसी 7381	ग्राम गौरिहार तहसील गौरिहार के खसरा नंबर 2184 रकबा 2.550 हे. के अंशभाग पर	रेत	3	निराकृत	22500	22500
2	छतरपुर	13-21.07.2023.	हल्के कुशवाहा तनय श्री अयोध्या कुशवाहा निवासी वार्ड नं. 08 ग्राम बछीन तहसील चंदला जिला छतरपुर	ग्राम बछीन तहसील चंदला के खसरा नंबर 1131 रकबा 10.916 हे. के अंशभाग पर	रेत	3	निराकृत	22500	22500
3	छतरपुर	24-15.12.2023	संतोष गौड़ तनय श्री रामकुंवर गौड़ निवासी ग्राम पठापुर पो. खरयानी जिला छतरपुर मशीन	ग्राम नेहरा तहसील गौरिहार के खसरा नंबर 692 रकबा 0.656 हे० के अंशभाग पर	रेत	27	निराकृत	99390	99390
4	छतरपुर	25-15.12.2023	रोहित कुमार कुशवाहा तनय श्री ग्यासी लाल कुशवाहा निवासी वार्ड नं. 05 मजपटिया मोहल्ला लवकुशनगर जिला छतरपुर मशीन	ग्राम नेहरा तहसील गौरिहार के खसरा नंबर 692 रकबा 0.656 हे० के अंशभाग पर	रेत	32	निराकृत	120000	120000
5	छतरपुर	30-12.02.2024	योगेन्द्र सिंह तनय श्री रामपाल सिंह निवासी हाउस नं. 299 वार्ड नं. 08 टिकरी मुहल्ला चंदला तहसील चंदला जिला छतरपुर ट्रेक्टर	बंजारी तहसील चंदला के केन नदी के ख.नं. 782 रकबा 9.308 हे० के अंशभाग पर	रेत	4	निराकृत	15000	15000
6	छतरपुर	31-12.02.2024	जीतेंद्र पटेल तनय श्री सूरजदीन पटेल निवासी वार्ड नं. 07 चंदला तहसील चंदला जिला छतरपुर	बंजारी तहसील चंदला के केन नदी के ख.नं. 782 रकबा 9.308 हे० के अंशभाग पर	रेत	4	निराकृत	15000	15000
7	छतरपुर	32-12.02.2024	रवि कुशवाहा तनय श्री परस राम कुशवाहा निवासी ग्राम रनमऊ पोस्ट मुंडरी तहसील लवकुशनगर जिला छतरपुर	बंजारी तहसील चंदला के केन नदी के ख.नं. 782 रकबा 9.308 हे० के अंशभाग पर	रेत	4	निराकृत	15000	15000
8	छतरपुर	34-21.02.2024	रामबहादुर गिरि तनय श्री लालदास गिरि निवासी ग्राम अक्टोहा तहसील लवकुशनगर जिला छतरपुर ट्रेक्टर	ग्राम बारीखेड़ा तहसील गौरिहार के ख.नं. 164 के अंशभाग पर केन नदी	रेत	4	निराकृत	15000	15000
योग								324390	324390

केन नदी

अप्रैल वर्ष 2024-25

क्र०	जिले का नाम	दिनांक	अवैध उत्खननकर्ता का नाम	स्थान	खानिज का नाम	मात्रा	स्थिति	प्रस्तावित	जमा राशि
1	छतरपुर	09-24.05.2024	अज्ञात लिफ्टर मशीन	ग्राम फतेपुर तहसील गौरिहार के ख नं. 2/2 रकबा 7.000 हे.के अंशभाग पर	रेत	125	कार्यवाही	234375	0
2	छतरपुर	10-24.05.2024	अज्ञात लिफ्टर मशीन	ग्राम लसगरहा के ख.नं. 405 रकबा 30.676 हे.के अंशभाग पर	रेत	155	कार्यवाही	581250	0
3	छतरपुर	10-12.06.2024	दिनेश पाल तनय श्री अशोक पाल निवासी ग्राम चन्द्रावनी तहसील औरछा जिला टीकमगढ़ पोक्लेन मशीन	ग्राम बारबद तहसील गौरिहार के ख नं. 472/2 रकबा 120.436 हे० के अंशभाग पर	रेत	21	निराकृत	78750	78750
4	छतरपुर	12-05.07.2024	रोहित कुमार कुशवाहा तनय श्री ग्यासी लाल कुशवाहा निवासी वार्ड नं. 05 मजपटिया मोहल्ला लवकुशनगर जिला छतरपुर मशीन	ग्राम बघेरखेरा तहसील गौरिहार के ख.नं. 28 के रकबा 0.324 हे. के अंशभाग पर	रेत	10	निराकृत	75000	75000
योग								969375	153750

रेत अवैध परिवहन 1 अप्रैल 2022 से 31 मार्च 2023 तक
की जानकारी जिला छतरपुर

माह	अवैध परिवहन		
	दर्ज प्रकरण	प्रस्तावित अर्थदण्ड	जमा राशि
अप्रैल	10	557193	399374
मई	10	843750	260750
जून	19	1182291	505791
जुलाई	12	300123	260998
अगस्त	13	829040	323040
सितम्बर	8	933325	896075
अक्टूबर	5	367456	367456
नवम्बर	7	1623666	63416
दिसम्बर	8	200708	200708
जनवरी	11	314749	314749
फरवरी	14	316914	316914
मार्च	4	137500	137500
योग	121	7606715	4046771

केन नदी

अप्रैल वर्ष 2024-25

क्र०	जिले का नाम	दिनांक	अवैध उत्खननकर्ता का नाम	स्थान	खानिज का नाम	मात्रा	स्थिति	प्रस्तावित	जमा राशि
1	छतरपुर	09-24.05.2024	अज्ञात लिफ्टर मशीन	ग्राम फतेपुर तहसील गौरिहार के ख नं. 2/2 रकबा 7.000 हे.के अंशभाग पर	रेत	125	कार्यवाही	234375	0
2	छतरपुर	10-24.05.2024	अज्ञात लिफ्टर मशीन	ग्राम लसगरहा के ख.नं. 405 रकबा 30.676 हे.के अंशभाग पर	रेत	155	कार्यवाही	581250	0
3	छतरपुर	10-12.06.2024	दिनेश पाल तनय श्री अशोक पाल निवासी ग्राम चन्द्रावनी तहसील औरछा जिला टीकमगढ़ पोक्लेन मशीन	ग्राम बारबद तहसील गौरिहार के ख नं. 472/2 रकबा 120.436 हे० के अंशभाग पर	रेत	21	निराकृत	78750	78750
4	छतरपुर	12-05.07.2024	रोहित कुमार कुशवाहा तनय श्री ग्यासी लाल कुशवाहा निवासी वार्ड नं. 05 मजपटिया मोहल्ला लवकुशनगर जिला छतरपुर मशीन	ग्राम बछेरखेरा तहसील गौरिहार के ख.नं. 28 के रकबा 0.324 हे. के अंशभाग पर	रेत	10	निराकृत	75000	75000
योग								969375	153750



यूफोरिया माइंस एण्ड मिनरल्स

पता : पेप्टेक टाउन सेक्टर- 01, मकान नं 09 छतरपुर (म.प्र.) 471001

क्रमांक...097...

दिनांक...10/09/2024

ANNEXURE-6

प्रति ,

श्रीमान् कलेक्टर महोदय,
खनिज शाखा
जिला-छतरपुर

—00—

विषय- वृक्षारोपण कराये जाने के संबंध में।

महोदय,

उपरोक्त विषयांतर्गत लेख है कि यूफोरिया माइंस एण्ड मिनरल्स को माइनिंग कार्पोरेशन द्वारा 46 रेत खदाने नीलामी में स्वीकृत की गयी है। जिसमें से 38 रेत खदानों की पर्यावरणीय स्वीकृत एवं जलवायु प्रदूषण की अनुमति प्राप्त हुई है जिनमें सिया की स्वीकृति में दर्ज संख्या अनुसार संबंधित ग्राम पंचायत क्षेत्र में पेड़ पौधे लगवाये गये है खदानों की सूची संलग्न है तथा लगाये गये पेड़ पौधों के छायाचित्र संलग्न है।

उक्त वृक्षारोपण में निम्न प्रकार के पेड़ - पौधे लगाये गये हैं।

नीम, आम, पीपाल, बरगद, गुलमोहर, शीशम, जामुन, कदम्ब, महुआ


प्रबंधक

S.No.	Validity of Document	Mine Name
1	02/05/2028	Fattepur
2	27/04/2028	Kurela
3	27/04/2028	Kutiya
4	27/04/2028	Mahwaya
5	02/05/2028	Surajpur
6	27/04/2028	Sadkar
7	27/04/2028	Barbandh 3
8	27/04/2028	Digauni
9	02/05/2028	Narayanpura
10	27/04/2028	Ajitpur
11	02/05/2028	Kadari
12	27/04/2028	Didol
13	02/05/2028	Dhurara
14	02/05/2028	TEELA 2
15	02/05/2028	Barbandh 4
16	02/05/2028	Padwar 2
17	02/05/2028	Nehara
18		Teela 1
19		Alipura 1
20		Morra
21		Barua
22		Kararaganj
23		Barbandh 1
24		Barikhera
25		Barbandh 2
26		Baghari 1
27		Banjari
28		Kandela
29		Mawaighat 2
30		Alipura 2
31		Baghari 2
32		Rampurghat
33		Padwar 1
34		Goyra 2
35		Goyra
36		PAREI 1
37		Bagmau
38		Sura
		TOTAL



